12.52 hrs.

RE. PROROGATION OF LEGISLA-TIVE ASSEMBLY OF BIHAR

SHRI JYOTIRMOY BOSU (Diamond Harbour) Sir, I want to raise a matter regarding the prorogation of the Assembly in Bihar by the Speaker. After its failure to adopt a motion of thanks, it automatically collapsed. It means they have forfeited their rights to stay in and the Government goes.

MR. SPEAKER. How are we concerned with that? We do not come in.

SHRI JYOTIRMOY BOSU: Sir, I have written to you.

MR. SPEAKER. Even your writing to me does not make it relevant.

SHRI JYOTIRMOY BOSU. There is a total collapse of constitutional functioning of Government And we expect a debate on the floor of this House If this House cannot discuss this matter, what else can it di cuss?

MR. SPEAKER: Some Assemblies are adjourned and some are prorogued. How are we concerned about that?

SHRI JYOTIRMOY BOSU: Sir, there is a constitutional breakdown.

श्री ग्रटल बिहारी बाजपेयी: (गर्वा-लियर) यह मामला इ नः उत्तल नहीं है। एक ग्रसाधारण परिस्थित पैदा हुई है। बिना धन्यवाद का प्रस्ताव स्वीकृत हुये विधान सभा की बैठक ग्रनिश्चित काल के लिए स्थिगित कर दी गई है। ग्राप चर्चा करने नहीं देगे तो लोग सड़को पर जाए, इसके ग्रसाबा और चारा ही क्या है? ग्राप यहा हमे ग्रपनी बात कहने का भौका दे।

MR. SPEAKER: How are we concerned with it? And how is it relevant for Parliament to discuss about this matter?

SHRI SHYAMNANDAN MISHRA (Begusarai) May I submit a point?

SHRI PILOO MODY (Godhra): Constitutional breakdown is within the jurisdiction of Parliament.

MR. SPEAKER: There is no question of defining the Parliament's jurisdiction. I have already examined this.

SHRI JYOTIRMOY BOSU: You are the Speaker of the higest national forum.

श्री घटल गिहारी बाजपेयी: श्राप तो इटर पार्ति नेट्टो यूनिया के चैंगरमैन हैं। श्राप तो गरां दुनिया को पार्लि मैट्टम को देख रहे है। क्या श्राप बिहार की विधान समा के बारे से न्डी नेदी?

MR SPEAKER: Kindly listen to

SHRI SHYAMNANDAN MISHRA: On a point of order.

MR SPEAKER The other day also I had said that my being the President of the Council of the Inter-Parliamentary Union has no relevance to these things. Why should it have relevance to what has happened in Bihar? I am concerned with this country and this Parliament.

SHRI JYOTIRMOY BOSU: I want to make a submission.

SHRI SHYAMNANDAN MISHRA: On a point of order.

MR SPEAKER: No, no.

12 56 hrs

QUESTION OF PRIVILEGE

PUBLICATION IN THE PRESS ABOUT THE DELIBERATIONS OF THE MEETING HELD BY THE SPEAKER IN PRESIDENTIAL ORDER IN RESPECT OF PONDICHERRY

श्री मूल बन्द डागा (पाली) : प्रध्यक्ष महोदय 3 अर्जन, 1974 को प्रेजीडेंगल सार्डर पाडीचेरी के बारे मे जो हुआ पा उस